

W.P.(C)

Token Number- 2813/2020

S.J.

Caveat Clear

M/S Data Tech

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Designation may be mentioned in para-1 of the affidavit.
2. 'True' word has not been mentioned in para-4 of the affidavit.
3. Some correction made by ball pen in sub para-10 has not been authenticated by Ld. Oath Commissioner.
4. T/C of page No. 108 and 109 may be given.

W.P.(S)

Token Number- 2706/2020

S.J.

Caveat Clear

Abul Qasim

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Serial number of Index may be corrected.
2. 'True' word has not been mentioned in para-4 of the affidavit.
3. Numbering of sub para of prayer portion may be corrected.
4. Annex. No. mentioned in prayer portion is differ with the annexure number mentioned in para-1. It may be verified.
5. Dated (26.08.2006) mentioned in synopsis (Annex-1) may be verified.
6. Dated (17.03.2017) mentioned in Index (Annex-5), synopsis (Annex-5) may be verified or corrected as per Annex-5.
7. F/C or T/C of page No. 13 may be given.

W.P. (L)

Token Number- 2721/2020

S.J.

Caveat Clear

Sri Ramji Das

Petitioner

Versus

M/S Tata Motors Limited

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. A.F.S of Rs. 10/- is wanting on Annex-1.

W.P. (S)

Token Number- 2712/2020

S.J.

Caveat Clear

Abhishek Kumar & Anr

Petitioner

Versus

The State of Jharkhand & Others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. C.F.S of Rs. 250/- is payable.
2. Memo No. mentioned in Synopsis (Annex-9) and para-20 may be verified or corrected as per Annex-9.
3. F/C or T/C of page No. 40, 45, 46, 50 and 51 may be given.

Contempt Case (C)

Token Number- 2731/2020

S.J.

Dwarika Ram

Petitioner

Versus

The State of Jharkhand & Others

Respondents

C.F.S.

Petition:- Rs. N/A

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Copy may be served to the respondent No. 4 to 6.
2. Statement regarding cause of action has not been mentioned in this petition. It may be verified or same may be given by the way of supplementary affidavit.
3. Some receipts of Page No. 15 are not in proper direction.
4. Certified Copy of Annex-1 with A.F.S of Rs. 15/- may be given.

Contempt Case (C)

Token Number- 2700/2020

S.J.

Ashok Kumar Nayak & Anr

Petitioner

Versus

The State of Jharkhand & Anr.

Respondents

C.F.S.

Petition:- Rs. N/A

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. 'Justice' word may be added in the name of Hon'ble Judge in para-1 and Prayer portion and synopsis.

W.P. (C)

Token Number- 2717/2020

S.J.

Caveat Clear

Mohammad Shahid

Petitioner

Versus

The State of Jharkhand & Others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Page No. of synopsis may be corrected.
2. 'True' word has not been mentioned in para-5 of the affidavit.
3. Addressed portion may be corrected.
4. Copy may be served to the respondent No. 3.
5. T/C of page No. 35 may be tagged in proper place.
